

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION NO: 24402 OF 2020

Between:

Guddeti Sowmya, D/o. Guddeti Subba Reddy, Aged about 18 years, Occ Student,
R/o. Flat No.101, Block-2, Sri Sal Srinivasa Towers Plot 151,155, 185, Kalyan
Nagar-3, Hyderabad, Ranga Reddy District, Telangana State.

...PETITIONER

AND

1. The State of Telangana, Rep.by its Principal Secretary, Medical and Health
Family Welfare Department, Secretariat Buildings, Hyderabad
2. Kalojo Nageswara Rao University of Health Sciences, Rep. by its Registrar,
Warangal, Warangal District.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the
circumstances stated in the affidavit filed therewith, the High Court may be
pleased to issue a Writ, Order or Direction more particularly one in the nature of
Writ of Mandamus by declaring the action of the 2nd Respondent in not
considering Petitioner for Mop-Up Round counseling for admission into
MBBS/BDS Degree / Diploma courses for the academic year 2020-21 under "B
and C/NRI" Category Management Quota, as illegal, arbitrary, unconstitutional and
consequently direct the 2nd Respondent to allow the petitioner to upload
application for Mop-Up Round counseling for admission into MBBS/BDS Degree /
Diploma courses under B and C/NRI Category Management Quota, for the
academic year 2020-21.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd Respondent to consider and allow the petitioner to upload application in the online for Mop-Up Round counseling for admission into MBBS/BDS Degree/Diploma courses under B and C/NRI Category Management Quota, the academic year 2020-21, pending disposal of the main Writ Petition.

Counsel for the Petitioner: SRI D. PANDURANGA REDDY (NOT PRESENT)

**Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GOUD,
GP FOR MEDICAL HEALTH AND FAMILY WELFARE**

**Counsel for the Respondent No.2: SRI A. PRABHAKAR RAO,
S.C. FOR KNRUHS**

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.24402 of 2020

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent No.2.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for Mop-Up round counselling for admission to MBBS/BDS Degree/Diploma courses under B & C/NRI Category Management Quota for the academic year 2020-21.

3. A Bench of this Court by an interim order dated 30.12.2020 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

//TRUE COPY//

SD/- MOHD. ISMAIL
ASSISTANT REGISTRAR

SECTION OFFICER

To,

1. The Principal Secretary, Medical and Health Family Welfare Department, State of Telangana, Secretariat Buildings, Hyderabad
2. The Registrar, Kalojo Nageswara Rao University of Health Sciences, Warangal, Warangal District.
3. One CC to SRI D. PANDURANGA REDDY, Advocate [OPUC]
4. Two CCs to SRI P. SHRAVAN KUMAR GOUD, GP for Medical Health and Family Welfare High Court for the State of Telangana at Hyderabad. [OUT]
5. One CC to SRI A. PRABHAKAR RAO, S.C. for KNRUHS [OPUC]
6. Two CD Copies

MP *Fr*
LS

HIGH COURT

DATED:18/10/2024



ORDER

WP.No.24402 of 2020

**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

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